

Sl.No.	States	BPCL	HPCL	IOCL	Total
23.	Meghalaya	186	94	462	742
24.	Mizoram	13	18	153	185
25.	Nagaland	55	8	135	198
26.	Odisha	1629	1265	3150	6044
27.	Puducherry	194	170	432	796
28.	Punjab	1534	1977	3141	6652
29.	Rajasthan	3580	3473	3976	11029
30.	Sikkim	60	18	70	148
31.	Tamil Nadu	6047	4042	5955	16043
32.	Telangana	2496	2972	2557	8025
33.	Tripura	6	0	259	265
34.	Uttar Pradesh	4685	3916	8125	16726
35.	Uttarakhand	411	501	790	1702
36.	West Bengal	2005	1912	4262	8180
TOTAL		56343	51648	76952	184943

Service charge on credit/debit card usage at petrol pumps

4604. SHRI KAPIL SIBAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is a service charge on the usage of credit/debit card at the petrol pumps, if so, whether Government is planning to abolish this hidden tax, the details thereof and if not, the reasons therefor;

(b) whether Government is planning other incentives to help the people go cashless, if so, the details thereof and if not, the reasons therefor; and

(c) whether Government has a timeline to help public go cashless in purchase of petrol/diesel, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Public Sector Oil Marketing Companies (OMCs), namely, Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) have reported that in case of transactions done through Debit Cards for purchase of fuel, OMCs shall bear

the service charge and no service charge shall be levied on dealer or customer. However, in case of Credit Cards transactions, 1% service charge/levy is to be borne by the customer on purchase of fuel.

Based on the directives dated 08.12.2016 of Government of India, OMCs are providing 0.75% incentive on cashless transactions towards purchase of petrol/diesel, which is passed on to the consumers with effect from 13.12.2016.

Gas connections distributed in Bihar and Jharkhand

†4605. SHRI PREM CHAND GUPTA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the State-wise/Union Territory-wise number of gas connections distributed, including in Bihar and Jharkhand under Pradhan Mantri Ujjwala Yojana and the districts covered in Bihar and Jharkhand and other States;
- (b) the time by when this facility would be provided in the remaining districts;
- (c) whether Government has followed the necessary security measures to provide LPG connections to economically backward families; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) New LPG connections under Pradhan Mantri Ujjwala Yojana (PMUY) are being released to the women members of the BPL Households in the country covering 694 districts. More than 2 crore LPG connections have been released as on 07.04.2017. In the States of Bihar and Jharkhand, the number of connections released as of 07.04.2017 is as follows:-

(i) Bihar	-	26,20,869
(ii) Jharkhand	-	5,45,102

(c) and (d) OMCs have given instructions to their LPG distributors to release LPG connections after satisfying and meeting all the safety norms for installation of LPG connections. Further, OMCs have reported that the following measures are adopted for ensuring safety and for educating the LPG customers who have been released LPG connections under PMUY Scheme:-

- (i) Proper education is given on safety aspects of LPG usage to the PMUY beneficiaries through safety clinics during the LPG connection distribution